## Introduction of stand alone legislation relating to grant of bail

## 1183. SHRIMATI WANSUK SYIEM: SHRI HISHEY LACHUNGPA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government proposes to bring in stand alone legislation on bail, limiting the discretionary powers of courts in granting bail;
- (b) whether Government is keen to implement the entire Malimath Committee report on reforming criminal justice system;
- (c) if so, whether the Law Commission's report on the same is under final stage of preparation; and
- (d) whether the Malimath Committee has recommended abolition of capital punishment and if so, Government's stance thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) The Minister of Law and Justice, Department of Legal Affairs has made a reference to the Law Commission of India to examine the desirability of having a separate Bail Act.

(b) to (d) The report of the Malimath Committee which, *inter-alia*, recommended a punishment higher than life sentence but lower than death as an alternative to death penalty, is presently a part of the reference to Law Commission for a comprehensive review covering all aspects of criminal law so that comprehensive amendments can be made in the various laws. The Law Commission has intimated that it has identified certain focus areas and formed sub groups to deliberate on such areas. The Government is committed to bring in progressive changes in the criminal justice system according to the need and a broad consensus on the proposed changes.

## Surrender of Maoists in Chhattisgarh and Odisha

1184. SHRI T. RATHINAVEL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that 310 Maoists in Chhattisgarh and Odisha surrendered very recently;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that the left wing extremists told the police that they were tired of the exploitation, discrimination and hollow Maoist ideology and were impressed by Government's rehabilitation policy; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) 583 CPI (Maoist) Cadres (Chhattisgarh-570, Odisha-13) have surrendered in the current year till April 27, 2016.

(c) and (d) Yes, Sir. Various interrogation reports of LWE cadres reveal that they were fed up with CPI (Maoist) ideology. Exploitation, discrimination and harassment among the cadres on the basis of caste and region, health problems, pressure of SFs/Police etc. are the main factors behind their surrender. Surrender and Rehabilitation Policy of Central/State Governments have also allured the LWE cadres and they are surrendering to get the benefit of this policy.

## Rehabilitation work undertaken after Aila cyclone

1185. SHRI HISHEY LACHUNGPA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a lot of devastation was caused by Aila cyclone in Sundarbans, West Bengal;
- (b) the details of rehabilitation work undertaken by Government in coordination with State Government as per the recommendation of the task force appointed for the purpose;
- (c) whether there is delay in carrying out rehabilitation work and many projects which were proposed, have not been completed on time;
- (d) if so, the details and the reasons for delay in rehabilitation work and temporary work; and
  - (e) how much more time will be taken to complete the rehabilitation work?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (e) Yes, Sir. The State Government of West Bengal has informed that Multi Purpose Cyclone Shelters (MPCS) were constructed under Prime Minister's National Relief Fund (PMNRF) in the three coastal districts of West Bengal; North 24 Parganas, South 24 Parganas and East Medinipur, in coordination with the State Government. National Disaster Management Authority (NDMA) selected 15 sites in South 24 Parganas, 15 sites in East Medinipur and 20 sites in North 24 Parganas for the purpose in consultation with the State Government. Hindustan Steelworks Construction Limited (HSCL) got the work order for construction of 15 Multi Purpose Cyclone Shelters (MPCS) in South 24 Parganas and Engineering